



**RESERVE BANK OF INDIA**

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February 21, 2005

**Reserve Bank Cancels Certificate of Registration of  
Chopra and Cheema Bros.Finlease Private Limited, New Delhi**

The Reserve Bank of India, has on February 5, 2005 cancelled the certificate of registration issued to Chopra and Cheema Bros.Finlease Private Limited, having its registered office at M-450, Guru Harkrishan Nagar, Paschim Vihar, New Delhi-110 087 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
**Manager**

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